



Government of Jammu and Kashmir
General Administration Department
Civil Secretariat, J&K

Notification

Jammu, the 30th of March, 2026

S.O 79.- In exercise of the powers conferred by section 4 read with section 8 of the Jammu and Kashmir Public Services Guarantee Act, 2011 (Act No. IX of 2011), the Government hereby notifies the following timelines and Designated Officers/Appellate Authorities for the following services of Transport Department:

S. No.	Name of the Service	Designated Officer	Stipulated time frame for providing service (After uploading of complete/ requisite documents/ fees)	First Appellate Authority	Second Appellate Authority
1.	Registration for Ambulance Vehicles.	Assistant Regional Transport Officers of the concerned district.	30 days.	Regional Transport Officer, J&K	Additional Transport Commissioner, J&K
2.	Contract carriage/ stage carriage permit.	Regional Transport officer within their jurisdiction/ Assistant Regional Transport Officer of the concerned district.	30 days.	Additional Transport Commissioner, J&K	Transport Commissioner, J&K

By order of the Government of Jammu and Kashmir.

Sd/-
(M. Raju) IAS,
Commissioner/Secretary to the Government

No: GAD-PSGA/2/2023[7131911]

Dated: 30.03.2026

Copy to:-

1. All Financial Commissioners (Additional Chief Secretaries).
2. Additional Chief Secretary to the Hon'ble Chief Minister, J&K.
3. Additional Secretary, (UT Division), Ministry of Home Affairs, GoI, New Delhi.

4. Director General of Police, J&K.
5. All Principal Secretaries to the Government.
6. Principal Secretary to Hon'ble Lieutenant Governor.
7. Chief Electoral Officer, J&K.
8. Joint Secretary (JKL), Ministry of Home Affairs, GoI, New Delhi.
9. All Commissioner/Secretaries to the Government.
10. Divisional Commissioner, Kashmir/Jammu.
11. Principal Resident Commissioner, J&K Government, New Delhi.
12. Chairperson, J&K Special Tribunal.
13. Director General, J&K Institute of Management, Public Administration and Rural Development.
14. Secretary, J&K Public Service Commission.
15. All Heads of the Department/Managing Directors.
16. All Deputy Commissioners.
17. Director Estates, Jammu/Kashmir
18. Director, Archives, Archaeology and Museums, J&K.
19. Director Information, J&K.
20. Secretary, J&K, Service Selection Board.
21. Private Secretary to Hon'ble Deputy Chief Minister.
22. General Manager, Government Press, Jammu/Srinagar
23. Private Secretaries to all Hon'ble Ministers.
24. Private Secretary to Advisor to Hon'ble Chief Minister.
25. Private Secretary to the Chief Secretary, J&K.
26. Private Secretary to Commissioner/Secretary to the Government, General Administration Department.
27. Incharge Website, GAD.
28. Government order File/Stock file. **"Hindi and Urdu version order shall follow".**


Deputy Secretary to the Government